NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.59/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company		Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Hs Swapna Chousey, ADV 2) Hor Sidharther Sharma, ADV pelitioner 3) Hs Namiala Barer, ADV 50, 19/12/17

ORDER

- Ld. Counsel for the petitioners and the respondents are present.
- Ld. Counsel for the respondents sought leave of the Court for filing written submissions. Prayer is allowed. Written submissions may be filed within 15 days with a copy in advance to the opposite parties.

List it on 09/02/2018.

(Jinan K.R.) Member (I)

Sd

(V.P.Singh) Member (J)

Sd